

Securities Appellate Tribunal

INTHECOURTOF/CORAM:HON'BLEJS.TARUNAGARWALA,PRESIDING OFFICER/HON'BLE MEERA SWARUP, TECH. MEMBER

CIVIL CAUSE LIST OF DATE :30/11/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--------|-----------|----------|-----------------|-------------------|
|--------|-----------|----------|-----------------|-------------------|

MENTION- COURT CODE-MENTION3011-AT11A.M.

46-PRONOUNCEMENT-CODE-DELIVERYJUDGMENT-AT11.05AM

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|---|-------------|----------|--|-----------------------------|
| 1 | SEBI Appeal | 671/2022 | BRIJESH SINGH BHADAURIYA Vs. NSEIL AND ORS. | BRIJESH SINGH BHADAURIYA |
|---|-------------|----------|--|-----------------------------|

Sub Matter(Disposed) : Misc. Application/0001031/2022
 Sub Matter(Disposed) : Misc. Application/0001032/2022
 Sub Matter(Disposed) : Misc. Application/0001046/2022
 Sub Matter : Misc. Application/0001522/2022

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| Misc. Application | 1522/2022 | NSEIL AND ORS-DELAY IN REPLY Vs. Brijesh Singh Bhadauriya | Manilal Kher Ambalal and Co |
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(Main Matter Number :SEBI Appeal/0000671/2022)

930-ADMISSION-COURT CODE-DEFAULTERCLAIM-AT11.05AM

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| 2 | SEBI Appeal | 689/2022 | Rajaram Sugavanam Vs. NSEIL | Global Law Partners |
|---|-------------|----------|-----------------------------------|---------------------|

Sub Matter(Disposed) : Misc. Application/0001206/2022
 Sub Matter(Disposed) : Misc. Application/0001207/2022

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|-------------|----------|---------------------------------------|---------------------|
| SEBI Appeal | 698/2022 | MRS. CHITRA SUGAVANAM Vs. NSEIL | Global Law Partners |
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Sub Matter(Disposed) : Misc. Application/0000952/2022
 Sub Matter(Disposed) : Misc. Application/0000953/2022

2-ADMISSION-COURT CODE-RECOVERY-AT11.07A.M.

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| Misc. Application | 546/2022 | MEENU TANDON AND ORS.-URGENCY Vs. SEBI | Ambarish Chatterjee |
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(Main Matter Number :SEBI Appeal/0000573/2022)

Securities Appellate Tribunal

INTHECOURTOF/CORAM:HON'BLEJS.TARUNAGARWALA,PRESIDING OFFICER/HON'BLE MEERA SWARUP, TECH. MEMBER

CIVIL CAUSE LIST OF DATE :30/11/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--|-------------------|-----------------------|--|--|
| | Misc. Application | 547/2022 | MEENU TANDON AND ORS.-COURT FEES Vs. SEBI (Main Matter Number :SEBI Appeal/0000573/2022) | Ambarish Chatterjee |
| 3 | SEBI Appeal | 573/2022 | MEENU TANDON AND ORS. Vs. SEBI Sub Matter : Misc. Application/0000546/2022 Sub Matter : Misc. Application/0000547/2022 | Ambarish Chatterjee |
| | SEBI Appeal | 310/2022 | MEENU TANDON AND ORS Vs. SEBI Sub Matter : Misc. Application/0000576/2022 Sub Matter : Misc. Application/0000577/2022 | Ambarish Chatterjee Company Secretary |
| | Misc. Application | 576/2022 | MEENU TANDON AND ORS-URGENCY Vs. SEBI (Main Matter Number :SEBI Appeal/0000310/2022) | Ambarish Chatterjee Company Secretary |
| | Misc. Application | 577/2022 | MEENU TANDON AND ORS-PAYMENT OF FEE Vs. SEBI (Main Matter Number :SEBI Appeal/0000310/2022) | Ambarish Chatterjee Company Secretary |
| <u>34-ADMISSION-COURTCODE-AXONAO-11.09 A.M.</u> | | | | |
| 4 | SEBI Appeal | 561/2022 (/0000) | SHEETAL KADAM DO KASHIRAM KADAM Vs. SEBI | Mr. Gaurav Sharma, Advocate K. Ashar AND Co. |
| | Sub Matter : | | Misc. Application/0000995/2022 | |
| | Sub Matter : | | Misc. Application/0000996/2022 | |

CIVIL CAUSE LIST OF DATE :30/11/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--|--|-----------------------|---|--------------------------------|
| | Misc. Application | 995/2022 | SHEETAL KADAM- CONDONATION OF DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000561/2022) | Mr. Gaurav Sharma, Advocate |
| | Misc. Application | 996/2022 (/0000) | SHEETAL KADAM- STAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000561/2022) | Mr. Gaurav Sharma, Advocate |
| <u>816-ADMISSION-COURTCODE-. PREFERENCESHARES- AT 11.11A.M.</u> | | | | |
| 5 | SEBI Appeal MA. NO. 1545/2022- EXEMPTION MA. NO. 1261/2022- DELAY | 893/2022 | Devendra Kumar Sharma and Anr. Vs. SEBI | Raturak V Bankar, Advocate |
| <u>797-ADMISSION-COURTCODE-INFOTECHAO-AT11.13AM</u> | | | | |
| 6 | SEBI Appeal MA. NO. 1291/2022- EXEMPTION MA. NO. 1292/2022- STAY | 950/2022 | Indian Infotech and Software Ltd. Vs. SEBI | R.V.Legal |
| 7 | SEBI Appeal MA. NO. 1450/2022- EXEMPTION MA. NO. 1451/2022- STAY APP | 951/2022 | Varsha Poddar Vs. SEBI | R.V.Legal |
| <u>678-ADMISSION-COURTCODE-ESAARAO-AT11.15A.M</u> | | | | |
| 8 | SEBI Appeal MA. NO. 1430/2022 DELAY | 952/2022 | Jaidev Gupta HUF Vs. SEBI | Profess Law Associates |
| <u>775 - ADMISSION -CODE-PREFERENTIALTRIVENI-AT11.17A M</u> | | | | |
| 9 | SEBI Appeal MA. NO. 1468/2022- DELAY | 959/2022 | Triveni Enterprises Limited Vs. SEBI | Shah and Ramaiya |
| <u>714-ADMISSION-COURTCODE-SUPPLEMENTARYSCN-AT11.19AM</u> | | | | |
| 10 | SEBI Appeal MA. NO. 1486/2022- URGENCY MA. NO. 1487/2022- STAY APP. | 960/2022 | Chetan Mehta Vs. SEBI | Hetal Joshi, Advocate |

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THE COURT OF / CORAM: HON'BLE JS. TARUN AGARWALA, PRESIDING OFFICER / HON'BLE MEERA SWARUP, TECH. MEMBER

CIVIL CAUSE LIST OF DATE : 30/11/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|---|---|----------|---------------------------------------|--|
| <u>733-ADMISSION -CODE -CGPOWERWTM-AT11.21AM</u> | | | | |
| 11 | SEBI Appeal MA. NO. 1391/2022- STAY MA. NO. 1392/2022- URGENCY | 961/2022 | Mr. V.R.Venkatesh Vs. SEBI | Gaurav Agarwal, Advocate |
| 12 | SEBI Appeal | 962/2022 | Gautam Thapar and Ors. Vs. SEBI | Bharucha and Partners |
| 13 | SEBI Appeal | 963/2022 | B.Hariharan Vs. SEBI | Regstreet Law Advisors |
| 14 | SEBI Appeal MA. NO. 1535/2022- URGENCY MA. NO. 1594/2022- EXEMPTION | 964/2022 | Indusind Bank Limited Vs. SEBI | Shardul Amarchand Mangaldas and Co. |
| 15 | SEBI Appeal | 965/2022 | Madhav Acharya Vs. SEBI | Visesha Law Services |

235-MAHEARING-COURTCODE-MARESTORATION-AT11.23AM

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| 16 | Misc. Application | 1275/2022 | HELIOS AND MATHESON INF. TECH. LTD.-RESTORATION Vs. SEBI | Nithyaesh and Vaibhav, Advocates and Advisors, Law |
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(Main Matter Number : SEBI Appeal/0000112/2021)

306-RAHEARING- CODE- RAHEARING- AT11.25A.M

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| 18 | Review Application | 23/2022 | MRS. RINKU JALAN Vs. SEBI | INTERJURIS |
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(Main Matter Number : SEBI Appeal/0000389/2022)

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| 19 | Review Application | 24/2022 | MRS. ANILA JALAN Vs. SEBI | INTERJURIS |
|----|--------------------|---------|---------------------------------|------------|

(Main Matter Number : SEBI Appeal/0000390/2022)

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|----|--------------------|---------|---------------------------------|------------|
| 20 | Review Application | 25/2022 | MR. SANJAY JALAN Vs. SEBI | INTERJURIS |
|----|--------------------|---------|---------------------------------|------------|

(Main Matter Number : SEBI Appeal/0000391/2022)

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CIVIL CAUSE LIST OF DATE :30/11/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--|--------------------|--------------------------------|---|---------------------|
| <u>790-RAHEARING-COURTCODE-RAHEARING-11.27A.M</u> | | | | |
| 21 | Review Application | 18/2022 | SEBI Vs. Ashok Dal and Oil Mills Ltd. | THE LAW POINT |
| (Main Matter Number :SEBI Appeal/0000254/2022) | | | | |
| Sub Matter : | | Misc. Application/0000685/2022 | | |
| | Misc. Application | 685/2022 | DELAY IN RA Vs. Ashok Dal and Oil Mills Ltd. | The Law Point |
| (Main Matter Number :Review Application/0000018/2022) | | | | |
| <u>99-PARTHEARD-CODE-ACQUISITIONOFSHARES-11.30 A.M</u> | | | | |
| 22 | SEBI Appeal | 249/2020 | Varun Haresh Jasnani Vs. SEBI | The Law Point |
| Sub Matter : | | Misc. Application/0000865/2021 | | |
| | SEBI Appeal | 251/2020 | Poonam Haresh Jashnani Vs. SEBI | THE LAW POINT |
| | SEBI Appeal | 252/2020 | Haresh P. Jashnani Vs. SEBI | The Law Point |
| | SEBI Appeal | 255/2020 | Haresh P. Jashnani and Ors. Vs. SEBI | The Law Point |
| | Misc. Application | 865/2021 | Varun Haresh Jashnani Vs. SEBI | The Law Point |
| (Main Matter Number :SEBI Appeal/0000249/2020) | | | | |
| <u>370-ADM DISPOSAL-COURTCODE-PACOPENOFFER- AT11.45A.M.</u> | | | | |
| 23 | SEBI Appeal | 96/2020 | Pooja Arvind Goyal Vs. SEBI | Alliance Law ELP |
| | Misc. Application | 5/2021 | Pooja Arvind Goyal-STAY APPLICATION Vs. SEBI | Alliance Law ELP |

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CIVIL CAUSE LIST OF DATE :30/11/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--|-------------------|--------------------------------|---|---|
| (Main Matter Number :SEBI Appeal/0000019/2021) | | | | |
| | Misc. Application | 6/2021 | Arvind Goyal-URGENCY APPLICATION Vs. SEBI | Babulal Alliance Law ELP |
| (Main Matter Number :SEBI Appeal/0000020/2021) | | | | |
| | Misc. Application | 8/2021 | Arvind Babulal Goyal-STAY APPLICATION Vs. SEBI | Alliance Law ELP |
| (Main Matter Number :SEBI Appeal/0000020/2021) | | | | |
| | SEBI Appeal | 19/2021 | Pooja Arvind Goyal Vs. SEBI | Alliance Law ELP |
| Sub Matter : | | Misc. Application/0000005/2021 | | |
| | SEBI Appeal | 20/2021 | Arvind Babulal Goyal Vs. SEBI | Alliance Law ELP |
| Sub Matter : | | Misc. Application/0000008/2021 | | |
| Sub Matter : | | Misc. Application/0000006/2021 | | |
| | SEBI Appeal | 74/2021 | Arvind Babulal Goyal Vs. SEBI | Alliance Law ELP |
| Sub Matter(Disposed) : | | Misc. Application/0000022/2021 | | |
| | SEBI Appeal | 308/2021 | Abhay Dattatray Javlekar Vs. SEBI | Triad Law Chambers ELP |
| Sub Matter : | | Misc. Application/0000563/2021 | | |
| Sub Matter : | | Misc. Application/0000944/2022 | | |
| | Misc. Application | 563/2021 | Abhay Dattatray Javlekar- DELAY APPLICATION Vs. SEBI | Ms. Aishwarya Shubhangi, Advocate ELP |
| (Main Matter Number :SEBI Appeal/0000308/2021) | | | | |

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INTHECOURTOF/CORAM:HON'BLEJS.TARUNAGARWALA,PRESIDING OFFICER/HON'BLE MEERA SWARUP, TECH. MEMBER

CIVIL CAUSE LIST OF DATE :30/11/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|---|-------------------|-----------|---|---|
| 46 | Misc. Application | 944/2022 | Abhay Dattatray Javlekar Vs. SEBI | Triad Law Chambers ELP |
| (Main Matter Number :SEBI Appeal/0000308/2021) | | | | |
| <u>206-DISPOSAL-COURTCODE-FUNDDIVERSION- AT11.50A.M.</u> | | | | |
| 24 | SEBI Appeal | 339/2020 | Shivris Resources Pvt. Ltd. Vs. SEBI AND Abg Shiyard | Mr. Kunal Katariya, Advocate Mr. Abhiraj Arora, Advocate |
| Sub Matter : Misc. Application/0001583/2022 | | | | |
| | Misc. Application | 1583/2022 | Shivris Resources Private Limited and Ors. Vs. SEBI and Anr. | Shah and Ramaiya |
| (Main Matter Number :SEBI Appeal/0000339/2020) | | | | |
| <u>238-DISPOSAL-CODE-DELAYEDPROCEEDINGS AT11.55 A.M.</u> | | | | |
| 25 | SEBI Appeal | 557/2020 | Dr. Prannoy Roy Vs. SEBI AND ORS. | , DMD ADVOCATE K. Ashar and CO. R. NO 1, AND THE LAW POINT R,NO2 |
| Sub Matter(Disposed) : Misc. Application/0000658/2022 | | | | |
| Sub Matter(Disposed) : Misc. Application/0001213/2021 | | | | |
| | SEBI Appeal | 558/2020 | Radhika Roy Vs. SEBI | Mr. Janak Dwarkadas, Senior Advocate K. Ashar and Co R NO 1. The Law Point |
| <u>219-DISPOSAL-COURTCODE-VIKRAMADITYA- AT12 NOON</u> | | | | |
| 26 | SEBI Appeal | 51/2021 | Vikramaditya Chandra Vs. SEBI | Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate/b K. Ashar |
| Sub Matter : Misc. Application/0000109/2021 | | | | |
| Sub Matter : Misc. Application/0000560/2020 | | | | |

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IN THE COURT OF / CORAM: HON'BLE JS. TARUNAGARWALA, PRESIDING OFFICER / HON'BLE MEERA SWARUP, TECH. MEMBER

CIVIL CAUSE LIST OF DATE :30/11/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--|-------------------|--------------------------------|-------------------------------------|---|
| | SEBI Appeal | 52/2021 | Ishwari Bajpai Vs. SEBI | Ms. Shruti Rajan, Advocate Mr. Venkatesh Dhond, Senior Advocate |
| Sub Matter : | | Misc. Application/0000561/2020 | | |
| 53 | SEBI Appeal | 53/2021 | Saurav Banerjee Vs. SEBI | Bodhi Legal Mr. Venkatesh Dhond, Senior Advocate |
| Sub Matter : | | Misc. Application/0000583/2020 | | |
| | Misc. Application | 560/2020 | Vikramaditya Chandra Vs. SEBI | Mr. Vivek Shah, Advocates K. ASHAR AND CO. |
| (Main Matter Number :SEBI Appeal/0000051/2021) | | | | |
| | Misc. Application | 561/2020 | Ishwari Bajpai Vs. SEBI | Mr. Vivek Shah, Advocates K. ASHAR AND CO. |
| (Main Matter Number :SEBI Appeal/0000052/2021) | | | | |
| | Misc. Application | 583/2020 | Saurav Banerjee Vs. SEBI | DMD Advocates K. ASHAR AND CO. |
| (Main Matter Number :SEBI Appeal/0000053/2021) | | | | |
| | Misc. Application | 109/2021 | Vikramaditya Chandra Vs. SEBI | Mr. Vivek Shah, Advocates K. Ashar and Co. |
| (Main Matter Number :SEBI Appeal/0000051/2021) | | | | |

25- ADMDISPOSAL-DISCLOSURE DISPARITY-AT AT12.05P.M

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|------------------------|-------------|--------------------------------|-----------------------------------|--|
| 27 | SEBI Appeal | 64/2021 | Minal Bharat Patel Vs. SEBI | M AND M LEGAL VENTURE MDP AND Partners |
| Sub Matter(Disposed) : | | Misc. Application/0000755/2021 | | |
| Sub Matter(Disposed) : | | Misc. Application/0000052/2021 | | |

AT12.07 P.M.

346-DISPOSAL-COURTCODE-INSIDERFCRL-

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|--|-------------------|----------|--|-------------------------------|
| 28 | Misc. Application | 104/2021 | Future Corporate Resources Ltd. Vs. SEBI | Trilegal The Law Point |
| (Main Matter Number :SEBI Appeal/0000081/2021) | | | | |

Securities Appellate Tribunal

INTHECOURTOF/CORAM:HON'BLEJS.TARUNAGARWALA,PRESIDING OFFICER/HON'BLE MEERA SWARUP, TECH. MEMBER

CIVIL CAUSE LIST OF DATE :30/11/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--------------|-------------|--------------------------------|--|--|
| | SEBI Appeal | 81/2021 | Future Corporate Resources Ltd. Vs. SEBI | Trilegal The Law Point |
| Sub Matter : | | Misc. Application/0000104/2021 | | |
| | SEBI Appeal | 85/2021 | Virendra Samani Vs. SEBI | Trilegal The Law Point |
| | SEBI Appeal | 86/2021 | Rajesh Pathak and Ors. Vs. SEBI | Trilegal The Law Point |
| | SEBI Appeal | 216/2021 | Arpit Maheshwari Vs. SEBI | Shah and Ramaiya Chartered Accountants The Law Point |

468-ADMDISPOSAL-COURTCODE-ZENITHGDR. AT12.09 P.M.

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|--|-------------------|--------------------------------|--|---------------------|------------|
| 29 | Misc. Application | 707/2021 | ARUN PANCHARIYA- Interim Relief Vs. SEBI | Mr.Sandeep Advocate | Wadhawan, |
| (Main Matter Number :SEBI Appeal/0000533/2021) | | | | | |
| | SEBI Appeal | 533/2021 | ARUN PANCHARIYA Vs. SEBI | Mr.Sandeep Advocate | Wadhawan, |
| Sub Matter(Disposed) : | | Misc. Application/0000909/2021 | | | |
| Sub Matter(Disposed) : | | Misc. Application/0000706/2021 | | | |
| Sub Matter : | | Misc. Application/0000707/2021 | | | |
| | SEBI Appeal | 554/2021 | ZENITH STEEL PIPES AND INDUSTRIES LIMITED Vs. SEBI | Aishwarya Advocate | Shubhangi, |
| | SEBI Appeal | 555/2021 | YASHOVARDHAN BIRLA Vs. SEBI | Aishwarya Advocate | Shubhangi, |
| | SEBI Appeal | 657/2021 | EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI | Jenil Shah Advocate | |
| Sub Matter(Disposed) : | | Misc. Application/0000939/2021 | | | |

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CIVIL CAUSE LIST OF DATE :30/11/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|------------------------|-------------------|--------------------------------|--|--------------------|
| | SEBI Appeal | 373/2022 | Mahender Singh Arora Vs. SEBI | Triad Law Chambers |
| Sub Matter(Disposed) : | | Misc. Application/0000654/2022 | | |
| | Misc. Application | 917/2022 | YASHOVARDHAN BIRLA-DELAY Vs. SEBI | Triad Law Chambers |
| (Main Matter Number : | | SEBI Appeal/0000633/2022) | | |
| | Misc. Application | 929/2022 | ZENITH STEEL PIPES AND INDUSTRIES LIMITED-DELAY Vs. SEBI | Triad Law Chambers |
| (Main Matter Number : | | SEBI Appeal/0000634/2022) | | |
| | Misc. Application | 930/2022 | ZENITH STEEL PIPES AND INDUSTRIES LIMITED-STAY Vs. SEBI | Triad Law Chambers |
| (Main Matter Number : | | SEBI Appeal/0000634/2022) | | |
| | Misc. Application | 948/2022 | MAHENDER SINGH ARORA-DELAY Vs. SEBI | Triad Law Chambers |
| (Main Matter Number : | | SEBI Appeal/0000635/2022) | | |
| | SEBI Appeal | 633/2022 | YASHOVARDHAN BIRLA Vs. SEBI | Triad Law Chambers |
| Sub Matter : | | Misc. Application/0000917/2022 | | |
| | SEBI Appeal | 634/2022 | ZENITH STEEL PIPES AND INDUSTRIES LIMITED Vs. SEBI | Triad Law Chambers |
| Sub Matter : | | Misc. Application/0000929/2022 | | |
| Sub Matter : | | Misc. Application/0000930/2022 | | |
| | SEBI Appeal | 635/2022 | MAHENDER SINGH ARORA Vs. SEBI | Triad Law Chambers |
| Sub Matter : | | Misc. Application/0000948/2022 | | |

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CIVIL CAUSE LIST OF DATE :30/11/2022

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|---|--|--------------------------------|--|--|
| <u>932-DISPOSAL-COURTCODE-SWANAO- AT12.11 P.M.</u> | | | | |
| 30 | SEBI Appeal | 468/2022 | MENIKA Vs. SEBI | Samyak Law Firm |
| | Sub Matter : | Misc. Application/0001042/2022 | | |
| | Sub Matter : | Misc. Application/0001357/2022 | | |
| | SEBI Appeal | 469/2022 | AKASH Vs. SEBI | Samyak Law Firm |
| | SEBI Appeal | 470/2022 | MONIKA Vs. SEBI | Samyak Law Firm |
| | Misc. Application | 1042/2022 | MENIKA-DELAY Vs. SEBI | SAMYAK LAW FIRM |
| | (Main Matter Number :SEBI Appeal/0000468/2022) | | | |
| | Misc. Application | 1357/2022 | SEBI-DELAY IN REPLY Vs. MENIKA | MANSUKHLAL HIRALAL AND COMPANY SAMYAK LAW FIRM |
| | (Main Matter Number :SEBI Appeal/0000468/2022) | | | |
| <u>925DISPOSAL-COURTCODE-EICHERAO AT12.12 P.M.</u> | | | | |
| 31 | SEBI Appeal | 521/2022 | Eicher Motors Ltd. Vs. SEBI | Anoop Dawar Advocate |
| | Sub Matter : | Misc. Application/0001424/2022 | | |
| | Sub Matter : | Misc. Application/0001584/2022 | | |
| | Misc. Application | 1424/2022 | SEBI-DELAY IN REPLY Vs. Eicher Motors Ltd. | Khare Legal Chambers Mr. Rajesh Ranjan, Advocate |
| | (Main Matter Number :SEBI Appeal/0000521/2022) | | | |

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| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--|-------------------|-----------|---|--|
| | Misc. Application | 1584/2022 | Eicher Motors Limited Vs. SEBI ADDITIONAL DOCUMENTS | Anoop Dawar, Advocate |
| (Main Matter Number :SEBI Appeal/0000521/2022) | | | | |
| <u>972-ADMISSION-COURTCODE-SCORES- AT12.13 P.M.</u> | | | | |
| 32 | Misc. Application | 1352/2022 | PREM LATA-EXEMPTION Vs. SEBI AND NSEIL | Tamradhwaj Sharma Adv. |
| (Main Matter Number :SEBI Appeal/0000781/2022) | | | | |
| | SEBI Appeal | 781/2022 | PREM LATA Vs. SEBI AND NSEIL | Tamradhwaj Sharma Adv. |
| Sub Matter : Misc. Application/0001352/2022 | | | | |
| <u>470-PARTHEARD-COURTCODE-BIOCONINSIDER-AT12.15P.M</u> | | | | |
| 33 | SEBI Appeal | 542/2021 | MR. KUNAL ASHOK KASHYAP AND ANR. Vs. SEBI | Zerick Dastur, Advocates and Solicitors |
| Sub Matter(Disposed) : Misc. Application/0000937/2021 | | | | |
| Sub Matter(Disposed) : Misc. Application/0000938/2021 | | | | |
| <u>303PARTHEARD-CODE-SAHARA-AT12.3P.M.</u> | | | | |
| 34 | SEBI Appeal | 250/2019 | Sahara India Commercial Corporation Limited SICCL Vs. SEBI | Vis Legis Law Practice, Advocates R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co. |
| Sub Matter(Disposed) : Misc. Application/0000440/2019 | | | | |
| Sub Matter(Disposed) : Review Application/0000037/2021 | | | | |
| Sub Matter : Misc. Application/0000990/2022 | | | | |

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|---|-------------------|----------|--|--|
| | SEBI Appeal | 251/2019 | Shri Subrata Roy Sahara and Ors. Vs. SEBI | Vis Legis Law Practice, Advocates R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co. |
| Sub Matter(Disposed) : Misc. Application/0001229/2021 | | | | |
| | SEBI Appeal | 252/2019 | Mr. I. Ahmad and Others Vs. SEBI | Vis Legis Law Practice, Advocates R.Dada,K.Setalvad,Sr. Advs. i/b K.Ashar and Co. |
| | Misc. Application | 990/2022 | SAHARA COMMERCIAL CORPORATION LTD Vs. SEBI | INDIA Vis Legis Law Practice |
| (Main Matter Number :SEBI Appeal/0000250/2019) | | | | |